

Shri K. D. Malaviya: No, Sir.

Shrimati Renu Chakravartty: May I know if the Government of India has made a collection of data regarding the symbols of British regime in Delhi itself?

Shri K. D. Malaviya: All these data are being collected.

Shri H. N. Mukerjee: Has Government any scheme in mind regarding the portraits of British Viceroys and Governors-General which are in Rashtrapati Bhavan?

ملسٹر آف ایجوکیشن اینڈ نیچرل

رسورسز اینڈ سائنٹیفک رسرچ (مولانا

آزاد): ہاں وہ بھی اس اسکیم میں

داخل ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, that also is included in the scheme.]

Shri Punnoose: Do Government consider the Maharajas and Raj-pramukhs as some of the symbols of British rule?

INTERIM RELIEF SCHEME

*855. **Dr. Ram Subhag Singh:** (a) Will the Minister of Rehabilitation be pleased to state whether the scope of the application of the Interim Relief Scheme, under which 50 per cent. of pension due is payable to displaced provincial government servants, servants of States and local bodies in West Pakistan excluding West Punjab has recently been extended?

(b) What is the nature of extending that scope?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) The relief scheme originally applicable to persons who had migrated to India upto 30th September, 1948 has now been extended to cover persons who migrated to India upto 31st March, 1951.

CHARTERING OF STEAMERS FROM MAINLAND TO ANDAMANS

*856. **Shri S. C. Samanta:** (a) Will the Minister of Home Affairs be pleased to state what are the annual costs of chartering and

hiring steamers from mainland to Andaman Islands and vice versa?

(b) What is the expenditure generally of a single trip up and down journey in chartering steamer of S. S. Akbar type between the mainland and the Andaman Islands?

(c) What amount of cargo and how many Government passengers are transhipped between the mainland and the Andamans Islands and what is approximately the fares of such cargo and passengers, if transhipped through private vessels?

(d) Have any attempts been made by Government to encourage private shipping enterprise between the mainland and the Andamans Islands?

(e) If not, is any such scheme in the offing?

(f) Is the practice followed hitherto economical and commercial?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). I lay on the Table of the House a statement giving the required information. [See Appendix VI, annexure No. 3.]

(d) No.

(e) No.

(f) Yes.

Shri S. C. Samanta: May I know how many ships have been chartered, and for how long?

Shri Datar: We have chartered only two ships, the S. S. 'Maharaja', and the S. S. 'Bharatkhand'.

Shri S. C. Samanta: May I know whether these two ships are running all along, or only one is running?

Shri Datar: My impression is that they are running alternately.

Shri M. L. Dwivedi: May I know whether in addition to these chartered ships on Government basis, the Government propose to allow private ships also to transact business between the mainland and the islands?

Shri Datar: Private parties are not coming forward; that is why we have chartered these two ships.

Shri Jaipal Singh: In view of the fact that there is a regular but scarce service to the Andaman Islands, may we know the reason why any chartering is necessary?

Shri Datar: Chartering is necessary because large quantities of wood

and other materials, and also a large number of persons have to be taken from the Islands to India and from India to the Islands. Secondly, the charges that are being charged by others are exorbitant, whereas we charge them at a very reasonable rate, and that is why chartering is essential.

Shri M. L. Dwivedi: May I know whether there is any likelihood of increasing the frequency of these trips?

Shri Datar: If there is any necessity, that question will be considered.

Shri Jaipal Singh: Are we to understand that a large number of persons, A. B. C...to Z cannot be accommodated by the regular services that obtain?

Mr. Deputy-Speaker: Are we arguing the matter now? That is not the question. These services are meant for transporting timber and other things.

Shri S. C. Samanta: May I know the market value of the two steamers, the 'Maharaja', and the 'Bharat-khand'?

Shri Datar: I cannot give their market value, but I can give the cost of chartering.

RADIO TUBES AND ELECTRICAL MATERIALS

*857. **Shri M. L. Dwivedi:** (a) Will the Minister of Defence be pleased to state whether the prospects of establishing a concern to produce radio tubes and other electrical materials, have materialised?

(b) Who are the foreign experts and foreign firms to give technical assistance or guidance in this direction and on what terms?

(c) Has any agreement been arrived at?

(d) Where is the factory likely to be located?

(e) What will be the capital and other assets of the concern?

(f) By what time is the production work likely to commence?

The Deputy Minister of Defence (Shri Satish Chandra): (a) to (e). A contract has been entered into with a French Firm, namely, Compagnie Generale De Telegraphie Sans Fil, Paris for the setting up of an Electronics and Tele-communications factory in this country. It is proposed to locate the factory at Bangalore and

the total outlay involved is about Rs. 7 crores. The factory will be set up with the technical assistance of the French Firm who will send a number of experts for establishing and initially running the factory and for training Indian personnel who will take over from French personnel as early as practicable. The factory will be managed entirely by Government.

(f) 1956.

श्री एम० एल० द्विवेदी : मैं पूछ सकता हूँ कि जो फ्रेंच फर्म इस काम में हिस्सा लेने जा रही है, उसका इस काम में क्या इंटरैस्ट होगा, या गवर्नमेंट उसको क्या पेमेंट करेगी ?

श्री सतीशचन्द्र : इस प्रश्न का उत्तर इस सेशन में मैं करीब चार बार दे चुका हूँ। उस कम्पनी में और इंडस्ट्री में कोई हिस्सा फ्रेंच फर्म का नहीं होगा, यह बिल्कुल गवर्नमेंट की पूंजी से शुरू की जा रही है। फ्रेंच कम्पनी सिर्फ इस में टेकनीकल एडवाइस के लिए यहां पर है।

श्री एम० एल० द्विवेदी : टेकनीकल एडवाइस के लिये गवर्नमेंट उनको क्या देगी ?

श्री सतीशचन्द्र : वह एक टेकनीकल कांट्रेक्ट है, उस कांट्रेक्ट में फिक्सड एमाउन्ट और परसेंटेज आदि है, अगर आन्युरेबिल मैम्बर चाहें तो मैं उनको फिर कभी बता सकता हूँ।

Shri T. N. Singh: May I know the average percentage paid to this concern of advisers, for the work done by them?

Shri Satish Chandra: Sir, I think I have not been properly understood. There are certain payments for services to be rendered in connection with the drawing up of the plans and other details. Then there will be certain payments in connection with the selection of plant and machinery and the services directly connected with the purchase and installation of the plant and machinery. Certain other payments will be made for technical advice and assistance rendered by that company, and so on.

Shri T. N. Singh: I wanted to know the percentages to be paid to this concern of advisers, in respect either of